

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4594 - JK (LD) of 2025

DATED:- 25 - 04 - 2025

Sanction is hereby accorded to the appointment of Officer's of Power Development Department as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

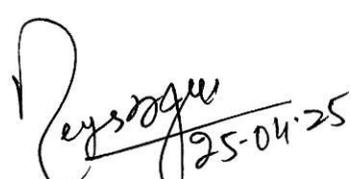
Secretary to Government,

Dated:- 25- 04 - 2025

No:- LAW-OIC/04/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Power Development Department. .
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Assistant Legal Remembrancer



Annexure to the Government Order No. 4594 – JK (LD) of 2025 dated 23.04.2025.

S. No	Name of the OIC	Office	Case No /Title of the case	Contact No
01	Kiran Kumar Gupta Assistant Executive Engineer	Executive Engineer TLMD— 3rd Division Udhampur	Suraj Rakwal V s Power Development Department O.A No.1190/2024	9419161510
02	Er. Rafi Ahmad Executive Engineer	Executive Engineer TLMD-IV Pampore, JKPTCL Sgr	Appeal U/S 34 of Arbitration titled UT of J&K &Ors V/s M/s Gulati's Metals & Alloys &Ors	7889392009
03	Er. Ehtisham Andrabi Executive Engineer	Executive Engineer TLMD- VII JKPTCL Srinagar	LPA 67/2012 titled Gulzar Ahmad Ahanger V/s State &Ors	7006840962
04	Er. Gowher Rafiqee Asth. Engineer	Chief Engineer JKPTCL Srinagar	WPC No /2025 titled Ab Rashid Sofi &Ors V/s UT of JK &Ors	7006330643
05	Mr Ashok Kumar Thukun FA, & CAO, JKPTCL Jammu	Chief Engineer JKPTCL Jammu	OA 713/2023 Muddassar Hassan Choudhary V/s UT of JK &Ors	9419157255
06	Er. Ashok Kaser Executive Engineer	Executive Engineer TLMD- I JKPTCL Jammu	M/s Gulati Metal Alloys V/s chief Engineer S&O Wing Jammu (TLMDI) Appeal	9419164256
07	Er. Neeraj Amla Executive Engineer	Executive Engineer TLMD- II JKPTCL Jammu	M/s Gulati Metal Alloys V/s chief Engineer S&O Wing Jammu (TLMD-II) Appeal	9419181514
08	Er. Ramnik Singh Asth Executive Engineer	Executive Engineer TLMD-VIII JKPTCL Jammu	Contempt no 49/2024 in LPAOW No 05/2011 titled Smt Neelam Raj Baigra &Ors V/s Chief Engineer JKPTCL Jammu	6005503141
09	Er. Kewal Singh Pathania Asth. Executive Engineer TLMD- III JKPTCL Jammu	Executive Engineer TLMD- III JKPTCL Udampur, Jammu	Fresh Filing of appeal titled UT of JK & Ors V/s Nazir Ahmad Lone	9419261549

